

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CP(C) 169 of 2001
(OA 118 of 1997)

Present : Hon'ble Mr. Sarweshwar Jha, Administrative Member
Hon'ble Mr. M.K. Gupta, Judicial Member

P.K. Mahato & Ors.

-VS-

Jagendra Narayan & Ors.

For the Applicants : None

For the Respondents : Mr. B. Mukherjee, Counsel

Date of Order : 23-09-2004

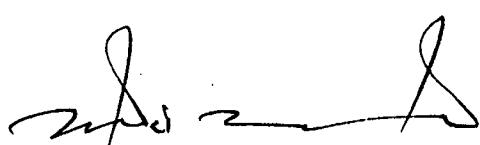
ORDER

MR. SARWESHWAR JHA, AM

1. Id. Counsel for the respondents is present. None is present on behalf of the applicants.

2. On perusal of the facts as submitted by the respondents vide their supplementary reply filed on 19-8-2002, it is observed that the respondents have since implemented the order of this Tribunal as given in O.A. 118 of 1997 on 2-5-2000. However, the respondents have tendered their unqualified apology for some delay in implementing the order of the Tribunal.

3. We, therefore, do not find any contempt having been committed by the respondents and, accordingly, the same is dismissed and notices issued stand discharged.



Member (J)



Member (A)